

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 841 OF 2002

STATE OF H.P.

Appellant (s)

VERSUS

SURESH KUMAR @ DC

Respondent(s)

Date: 13/06/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. J.S. Attri,Adv.

For Respondent(s)

Mr. Rajeev Kumar Bansal,Adv.(NP)

UPON hearing counsel the Court made the following
ORDER

List after summer vacation.

[SUMAN WADHWA]
COURT MASTER

[VIJAY AGGARWAL]
COURT MASTER